

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:26
ANSWERED ON:01.08.2011
INDUCTION OF WOMEN IN ARMED FORCES
Upadhyay Seema

Will the Minister of DEFENCE be pleased to state:

- (a) the policy of the Government in regard to the induction of women in the armed forces;
- (b) whether the same is being implemented and if so, the details thereof including the number of women personnel in Army, Navy and Air Force vis-À-vis the number of sanctioned posts; and
- (c) the time since when these are lying vacant alongwith the steps taken to fill up these posts?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 26 FOR ANSWER ON 1.8.2011

Women are inducted in Armed Forces as Short Service Commission officers. Government, vide its order dated 26.9.2008, have granted permanent commission prospectively to Short Service Commission (Women) officers to be inducted in Judge Advocate General (JAG) Department and Army Education Corps (AEC) of Army and their corresponding Branch/Cadre in Navy and Air Force, Accounts Branch of the Air Force and Naval Constructor of the Navy. There is no separate fixed sanctioned strength for recruitment of Women in the Armed Forces. Women are recruited within the overall authorised strength of the respective Services. The present strength of women officers in the three Services of the Armed Forces i.e. in Army is 1055, in Navy 232 and in Air Force is 936.